

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 197/2013

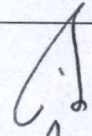
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company		Tara Chand Bhar & Ors.-Vs-S.A Cold Storage Pvt Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

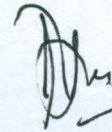
1. Ratnabha Banji, Sr. Adv
2. Ms. Umesh Chakraborty
3. Sidhanta Sharma

Petitioner


15/11/2017

1. RAGHUBHAR KUMAR MITRA, Adv
2. PRATIMA BANERJEE, Adv
3. KULVIT MAHICK, Adv

R.1, & 2


15/11/17

1. Aritra Bose, Adv.
2. Anamita Lal Chatterjee, Adv.

R.13.



ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 13
are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite party.

List on 05/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)